

LIST OF CREDITORS OF HINDUSTAN PHOTO FILMS MFG CO LIMITED				
Summary - List of Creditors for claims as on 18th April, 2022				
Updated for claims/additional information received				
SR. NO.	PARTICULARS	NO. OF PARTIES	(IN RUPEES)	
			AMOUNT CLAIMED BY CREDITORS	AMOUNT ADMITTED
I	FINANCIAL CREDITORS - FORM C			
(A)	FINANCIAL CREDITORS (CLAIMED IN FORM C)	14	3,45,98,50,55,686.00	2,62,29,96,04,167.00
	TOTAL I	14	3,45,98,50,55,686.00	2,62,29,96,04,167.00
II	OPERATIONAL CREDITORS - FORM B			
(A)	SUPPLIERS/RM SUPPLIERS/ OTHER SUPPLIERS/CONSULTANTS (CLAIMED IN FORM B)	1	1,82,92,000.00	-
	TOTAL II	1	1,82,92,000.00	-
III	WORKMEN/EMPLOYEES - FORM D			
(A)	EMPLOYEES (CLAIMED IN FORM D)		-	-
(B)	WORKMEN (CLAIMED IN FORM D)		-	-
	TOTAL III	0	-	-
IV	AUTHORITATIVE REPRESENTATIVE OF WORKMEN AND/OR EMPLOYEES-FORM E			
	TOTAL IV	0	-	-
V	OTHER STAKEHOLDERS (FORM F)			
	TOTAL V	0	-	-
	GRAND TOTAL (I+II+III+IV+V)	15	3,46,00,33,47,686	2,62,29,96,04,167

* Notes:

1 The claims received has been verified as on Insolvency Commencement Date of HINDUSTAN PHOTO FILMS MFG CO LIMITED ("Corporate Debtor") i.e. January 7, 2022 All the claims submitted has been verified and admitted on the basis of information provided by the creditors and information to the extent available with the IRP/RP, on the basis of our best estimate in-accordance with Regulation 14 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process of Corporate Person) Regulations, 2016.

2 As per Regulation 14 of Insolvency & Bankruptcy Board of India (Insolvency Regulation Process for Corporate Persons) Regulations, 2016, the Interim Resolution Professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made, as soon as may be practicable, when he comes across additional information warranting such revision.

HINDUSTAN PHOTO FILMS MFG CO LIMITED						
I	The Public Announcement called for submission of proof of claims from Financial Creditors in Form C as stipulated in Regulation 8. The undersigned Resolution Professional has received claims from the following Financial Creditors as on 18.04.2022:					
(A)	FINANCIAL CREDITORS - FORM C RECEIVED					
Sr. no.	Name	Claimant (Secured/unsecured/conting)	Amount Of Claim (Rs.)	Amount Of Claim Admitted (Rs.)	Amount under Verification/Not Admitted (Rs.)	Voting Share (%) in CoC
1	United India Insurance Co.Ltd	Bond Holder	71,14,86,409	3,49,85,000	67,65,01,409	0.0133
2	Life Insurance Corporation of India	Bond Holder	6,77,56,35,922	82,48,24,000	5,95,08,11,922	0.3145
3	The Peerless General Finance and Investment Company Limited	Bond Holder	9,00,44,23,422	1,36,20,21,309	7,64,24,02,113	0.5193
4	Canbank Financial Services Limited	Bond Holder	7,35,96,790	57,62,000	6,78,34,790	0.0022
5	SBI Funds Management Limited (AMC for SBI Mutual Fund)	Bond Holder	1,49,91,62,893	20,57,94,000	1,29,33,68,893	0.0785
6	Punjab National Bank	Bond Holder	23,22,48,734	2,88,11,000	20,34,37,734	0.0110
7	The Administrator of the Specified Undertaking of the Trust of India (SUUTI)	Bond Holder	57,18,76,73,194	55,58,54,48,283	1,60,22,24,911	21.1916
8	UTI Trustee Company Private Limited	Bond Holder	9,22,37,84,030	8,90,36,38,670	32,01,45,360	3.3945
9	State Bank of India, Stressed Assets Management Branch- Coimbatore	Secured Loan & Bond Holder	2,13,66,20,11,122	1,63,39,71,58,872	50,26,48,52,250	62.2941
10	Indian Bank, Stressed Assets Management Branch	Secured Loan	5,83,33,00,000	2,64,42,47,606	3,18,90,52,394	1.0081
11	Canara Bank (esyndicate Bank) Asset Recovery Management Branch	Secured Loan	16,69,64,51,919	8,23,54,71,000	8,46,09,80,919	3.1397
12	Canara Bank -Ootacamund Branch	Secured Loan	53,25,02,699	86,48,060	52,38,54,639	0.0033
13	Canbank Mutual Fund (now Canara Robeco Mutual Fund)	Bond Holder	9,10,76,553	3,29,27,000	5,81,49,553	0.0126
14	Ministry of Heavy Industries Government of India	Unsecured Loan	24,46,17,01,999	21,02,98,67,367	3,43,18,34,632	8.0175
	TOTAL (A)		3,45,98,50,55,686	2,62,29,96,04,167	83,68,54,51,519	100.000%
B.	Financial Creditor-Related Party		-			
1						-
	TOTAL [C]= [A] + [B]		3,45,98,50,55,686	2,62,29,96,04,167	83,68,54,51,519	100.00%

II (A) OPERATIONAL CREDITORS - FORM B				
<u>OPERATIONAL CREDITORS-Contractors/ Suppliers/Consultants - FORM B Received</u>				
The Public Announcement called for submission of proof of claims from Operational Creditors in FORM B as stipulated in Regulation 7. The undersigned Resolution Professional has received claims from the following Operational Creditors:				
Sr. no.	Name of Operational Creditor	Claim Amount (Rs.)	Amount Admitted	Amount under verification
1	Canara Bank, Debenture Trustee department	1,82,92,000	-	1,82,92,000
TOTAL		1,82,92,000	-	1,82,92,000
III (B) <u>Workmen / Employees - FORM D Received</u>				
<u>Employee- Form D</u>				
The Public Announcement called for submission of proof of claims from Employees in FORM D as stipulated in Regulation 9. The undersigned Resolution Professional has not received any proof of claim from the Employees of the Corporate Debtor.				
IV (C) <u>Workmen- Form D</u>				
The Public Announcement called for submission of proof of claims from Workmen in FORM D as stipulated in Regulation 9. The undersigned Resolution Professional has not received any claim from the Workmen of the Corporate Debtor.				
V (D) <u>Authorised Representative of Workmen and/or Employees - FORM E Received</u>				
The Public Announcement called for submission proof of claims from Authoritative Representative of Workmen and/or Employee in FORM E as stipulated in Regulation 9. The undersigned Resolution Professional has not received any claims from the Authorised Representative of Workmen and/or Employees.				
VI (E) <u>Claims by creditors other than Operational, Financial and Employee/Workman - FORM F Received</u>				
The Public Announcement called for submission of proof of claims from a person claiming to be a creditor, other than Financial Creditor, Operational Creditor or Workmen or Employee in FORM F as stipulated in Regulation 9A. The undersigned Resolution Professional has not received any claims from any such person.				